

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition for Special Leave to Appeal(C)No.22009/2005(22006-22023)

HARIDWAR DEVELOPMENT AUTHORITY, HARIDWAR

Petitioner(s)

VERSUS

RAGHUBIR SINGH, ETC.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report )

WITH SLP(C) NO.26694/2005 (26689-26699)

Date: 13/02/2009 These Petitions were called on for hearing today.

For Petitioner(s)

Mrs Deepam Garg, Adv.  
Ms Jyoti Sharma, Adv.  
Mr. Vinay Garg, Adv.  
Mr. Lakshmi Raman Singh, Adv.  
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. Lakshmi Raman Singh, Adv.  
Mr. Prashant Chaudhary, Adv.  
Mr. Vishwajit Singh, Adv.  
Mr. Vishwa Pal Singh, Adv.  
Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following  
ORDER

No application for substituted service has been filed in  
respect of respondent no.2 in SLP(C) No. 26694/2005.

Place before the Hon'ble Judge in Chambers with an office  
report for default of the petitioner.

(M.P. BHADRAN)  
Registrar

hj